

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MG AND CO. PRIVATE LIMITED**

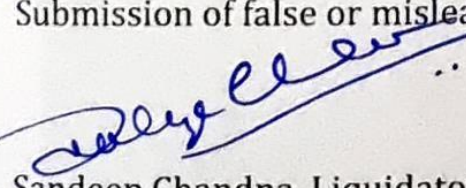
1.	Name of Corporate Person	MG and Co. Private Limited
2.	Date of Incorporation of Corporate Person	29.01.2002
3.	Authority under which corporate person is incorporated / registered	Registrar of Companies, Delhi
4.	CIN of Corporate Person	U40101DL2002PTC114029
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	Flat No. 618, 6th Floor, Hemkunt Chamber, 89 Nehru Place New Delhi South Delhi DL 110019
6.	Liquidation commencement date of Corporate Person	29.12.2021
7.	Name, address, email address, tel. no. and the Registration Number of the Liquidator	Sandeep Chandna #23, Ground Floor, A-Block, South City-2, Sector-49, Sohna Road, Gurugram-122018 cssandeep@live.in Mob - 9810768844 Reg. No.: IBBI/IPA-002/N0044/2017-2018/11237
8.	Last date for submission of claims	28.01.2022

Notice is hereby given that the MG and Co. Private Limited has commenced voluntary liquidation on 29.12.2021.

The stakeholders of MG and Co. Private Limited are hereby called upon to submit a proof of their claims, on or before 28.01.2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Sandeep Chandna, Liquidator
Gurugram
31.12.2021